

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

IA 42 of 2017 in TP 64 of 2019[TP 87 of 2016(CP 5 of 2015)] With
IA 71 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2021**

Name of the Company: Bhanu Pratap Singh Parihar & Ors
V/s
Healthy Business Pvt Ltd & Ors

Section: IA for Directions

ORDER

Learned Counsel Mr. Praveen Surange appeared for the Petitioner

Learned Counsel Mr. Naishal Mody appeared for the Respondent.

The matter stands adjourned for further consideration, meanwhile, the parties are directed to complete their part of pleadings, if not.

List the matter on 11.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of January, 2021